

DIVISION BENCH
COURT - II

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/720(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JANUARY, 2023, 02:00 P.M

IN THE MATTER OF	SAILESH GOENKA VS DOVIAZ RETAIL LTD.
UNDER SECTION	IBC UNDER SEC 9

Counsel/ Authorised Representative appeared through physically/Video Conference:

Mr. Rishav Bajerjee, Adv.] For the RP
Mr.Siddhanth Makkar,Adv.]

Mr. Siddhartha Mukhopadhyay, IRP in person.

ORDER

1. Ld.Counsel for the RP present. IRP present in person.
2. In compliance of the direction dated 15th December, 2022, Ld. Counsel for the RP present in person.
3. List this matter on **08/02/2023 for filing Progress Report.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**